

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
CONSOLIDATION PETITIONS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS,
MISCELLANEOUS APPLICATIONS,
EARLY HEARING PETITIONS
AND PRONOUNCEMENTS

FOR 26-SEPTEMBER-2025 (FRIDAY)

Court Room - 1

Meeting id - GNG-ECRB-25A

BEFORE SHRI DUVVURU RL REDDY, VICE PRESIDENT

THIRD MEMBER MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	CO	11	KOL	2023	2011-12	[A] M/S. TIRUPATI FINCOM PVT. LTD.	A	
2	ITA	487	KOL	2023	2011-12	[D] M/S. TIRUPATI FINCOM PVT. LTD.	A	

BEFORE SHRI GEORGE MATHAN, JUDICIAL MEMBER

MISCELLANEOUS APPLICATIONS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	121	KOL	2025	2017-2018	[A] LOWA UNION COOPERATIVE AGRICULTURE CREDIT SOCIETY LIMITED	SMC	GM/JM
2	MA	122	KOL	2025	2018-2019	[A] LOWA UNION COOPERATIVE AGRICULTURE CREDIT SOCIETY LIMITED	SMC	GM/JM

BEFORE SHRI GEORGE MATHAN, JUDICIAL MEMBER
AND SHRI RAJESH KUMAR, ACCOUNTANT MEMBER

MISCELLANEOUS APPLICATIONS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	53	KOL	2025	2015-2016	[D] M/S. NAVIN CONSTRUCTION & CREDIT PVT. LTD.	B	RK/AM

Court Room - 2

Meeting id - RON-RR90-ANT

BEFORE SHRI RAJESH KUMAR, ACCOUNTANT MEMBER
AND SHRI PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER

MISCELLANEOUS APPLICATIONS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	51	KOL	2025	2017-18	[A] SUNIL KUMAR MISHRA	B	PKC/JM
2	MA	52	KOL	2025	2017-18	[D] SUNIL KUMAR MISHRA	B	PKC/JM

Meeting id - XRE-HVR9-HEH

Court Room - 3

BEFORE SHRI SONJOY SARMA, JUDICIAL MEMBER
AND SHRI RAKESH MISHRA, ACCOUNTANT MEMBER

MISCELLANEOUS APPLICATIONS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	33	KOL	2025	2019-20	[D] ANUP KUMAR LAKHOTIA	B	SS/JM
2	MA	36	KOL	2025	2016-17	[D] SUCCESS TOURS AND TRAVELS PRIVATE LIMITED	B	RM/AM

Assistant Registrar
25-Sep-2025